NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 100/BB/ 2017	-	For Rul hearing	Rule-6 of IB	B Ajay Bhavikatti Vs. Sovereign Developers & Infrastructure Ltd. & Others

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

10. RAKS HA BHAVIKATTI Petitiones J Rahaelikatti

9902069614

Operational Creditor

<u>ORDER</u>

Counsel for Petitioner is Present. Await report from IBBI-New Delhi. List it on 08/01/2018.

Member (T)

Member (J)